

fa) the outcome of the discussions held at the meeting of the Committee of Twenty, set up by the IMF to recommend a scheme for international monetary reform, held in Washington on July 30 and 31, 1973; and

(b) the proposals made by the Indian delegation at that meeting and the response of the Committee thereto?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) A statement is laid on the Table of the House. [See Appendix LXXXV. Annexure No. 79]

Nationalisation of export trade in tea

1206. SHRI KALI MUKHERJEE: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of the fact that a huge amount of national income is being diverted by the Indian tea exporters in collusion with their counterparts in London, by way of under-invoicing and other means to their accounts in Switzerland; if so, the amount so diverted annually; and

(b) whether Government propose to nationalise the export trade in tea?'

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) The information is being collected and will be placed on the Table of the House.

(b) No, Sir.

Recruitment in Security Press at Dewas, Madhya Pradesh

1207. SHRI N. H. KUMBHARE: Will the Minister of FINANCE be pleased to state:

(a) whether the new Security Press at Dewas, Madhya Pradesh, is observing the Government's directives to give preference to the local people in employment in class III and class IV services:

(b) If so, what has been the total recruitment in the Press and how many of them

are from amongst the local inhabitants in each class and category; and

(c) what is the percentage of the employees belonging to Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c) Information is being collected and will be laid on the Table of the House as soon as possible.

Subsidy for export of jute products

1208. SHRI SANAT KUMAR RAHA: Will the Minister of COMMERCE be pleased to state:

' I whether Government propose to give some subsidy for export of jute products; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

lb) Does not arise.

Indigenous raw material for exporters

1209. SHRIMATI SAVITA BEHEN: Will the Minister of COMMERCE be pleased to state:

ta) whether the Board of Trade at its meeting held in July, 1973, considered the scope for introducing an element of compulsion in the new voluntary scheme of marketing indigenous raw materials available at international prices to exporters; and

(b) if so, the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) No recommendation on this question was made by the Board of Trade although the matter was discussed in the meeting held in July, 1973. The scheme is, however, under review by Government.